

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.492/94.

Tuesday, this the 29th day of March, 1994.

C O R A M

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. PO John Babu, Telecommunication Mechanic III, Southern Railway,
Ernakulam South.

2. VK Mohammed, -do-
(MW) Palghat.

3. AM Haneefa, -do-
(MW) Perambur.

4. DJ Vasantha Kumar, -do-
(MW) Perambur.

5. S Venkitaraman, -do-
(MW) Perambur.

6. N Subramanian, -do-
(MW) Tiruchirapalli.

7. K Venkatesan, -do-
(MW) Bangalore City.

8. A Chandran, -do-
(MW) Perambur.

9. T Kannapiran, -do-
(MW) Perambur.

10. P Kuppan, -do-
(MW) Perambur.

11. R Sukumaran, -do-
(MW) Perambur.

12. S Kangarathinam, -do-
(MW) Madurai.

13. S Thirunavukkarasu, -do-
(MW) Perambur.

14. Gladston, -do-
Telephone Exchange, Katpadi.

....Applicants

By Advocate Shri K Ramakumar.

Vs.

1. Union of India through the General Manager, Southern Railway, Madras.

contd.

2. The Deputy Chief Signal and Telecommunication Engineer, Microwave, Southern Railway, Perambur.
3. N Ramakumar, Telecommunication Mechanic, Microwave, Southern Railway, Trivandrum-14.
4. SR Jayaprakash, -do- Madurai-10.
5. J Jayaraj, -do- Trichy.
6. Varghis Kurien, -do- Egmore, Madras-8.
7. Jyothi Sathiyanarayanan, Telecommunication Mechanic, Telegraph Office, Southern Railway, Automax, Madras-3.
8. P Gunasekharan, Telecommunication Mechanic, Pass Reservation System, Southern Railway, Bangalore City.
9. S Thiagarajan, Telecommunication Mechanic, Teleprinter Overhauling, Pananthoppu Colony, Madras-23.
10. V Krishnasary, Telecommunication Mechanic, Passenger Reservation, Southern Railway, Madras-3.
11. C Anantharaman, Telecommunication Mechanic, Railway Electrification, Southern Railway, Podanur.
12. P Vijayarajan, Telecommunication Mechanic, C/o Chief Reservation Supervisor, Southern Railway, Coimbatore Jn.
13. A Natarajan, Telecommunication Mechanic, Exchange Overhauling, Southern Railway, Egmore, Madras-8.
14. V Srinivasan, Telecommunication Mechanic, Teleprinter Overhauling, Pananthoppu Colony, Ayanavaram, Madras-23.
15. J Richard, Telecommunication Mechanic, Telegraph Office, Southern Railway, Park Town, Madras-3.
16. Arjunan, Telecommunication Mechanic, Telegraph Office, Park Town, Madras-3.
17. P Ramamurthy, Telecommunication Mechanic, Teleprinter Overhauling, Pananthoppu Colony, Ayanavaram, Madras-23.

....Respondents

R. 1 & 2 by Shri K Karthikeya Panicker, Addl Central Govt Standing Counsel.

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants challenge Annexure All and similar orders by which respondent-Railway told them that:

"...in the light of the principles discussed.....in OA 595/90 and it is advised that the seniority already assigned to you...is in order..."

contd.

Learned counsel for applicants submits that this order is an apology for a reasoned order, and that one cannot be left to guess reasons.

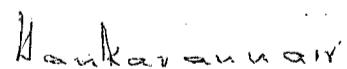
2. Learned Standing Counsel appearing for Southern Railway submitted that it is not possible to discern any reason from the order, and that at least the requirement of a speaking order will have to be met. In the circumstances, we quash Annexure All and action taken pursuant thereto. Respondent-Railway will be free to pass a reasoned order, indicating the reasons therefor and the principles enunciated in the judgment referred by them.

3. Incidentally, we find that orders passed by the respondent-Railway contain so many abbreviations which do not make any sense, at least to outsiders. For example, we find that the Tribunal has been referred to as 'CAT/ERS'. The different counsel appearing before us, enlightened us with the information that the expression 'ERS' means Ernakulam South Railway Station. None should entertain the impression that this Tribunal is functioning at that place, or that its activities are limited to that area. This is a very improper way of describing a forum like the Tribunal. Respondent-Railway will do well to refrain from such jargon in future. A copy of this order will be communicated to the General Manager, Southern Railway, who will bring these observations to the notice of his subordinates.

4. Application is disposed of. No costs.

Dated the 29th March, 1994.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN